

NOTIFICATION No.11/ 2014

I

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation (1)</i>	<i>On promotion, posted as (2)</i>
	<i><u>Thiru / Tmt. Selvi</u></i>	
1	A.R.V.Ravi, Judicial Magistrate No.II, Madurai..	Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Villupuram vice Tmt.I.Jayanthi, transferred.
2	M.Chandran, Judicial Magistrate No.II, Kovilpatti.	Sub Judge, Ramanathapuram in the existing vacancy.
3	S.Kanchana, Judicial Magistrate, Additional Mahila Court, Chengalpattu.	Sub Judge, Vaniyambadi in the existing vacancy.
4	N.Ramanathan, Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases, Karur.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai vice Tmt.G.Santhi, transferred.
5	M.K.Rafi, Judicial Magistrate No.I, Salem.	Sub Judge, Tiruvarur in the existing vacancy.
6	S.Sujatha, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvallur.	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore in the existing vacancy.

II

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation</i> (1) <i>Thiru / Tmt / Selvi</i>	<i>Transferred and posted as</i> (2)
1	K.Ayyappan, VII Judge, Court of Small Causes, Chennai.	II Additional Sub Judge, Tiruchirappalli vice Thiru C.Vijayakumar, transferred.
2	C.Vijayakumar, II Additional Sub Judge, Tiruchirappalli.	III Additional Sub Judge, Tiruchirappalli in the existing vacancy.
3	M.P.Ram, Sub Judge, Kancheepuram.	Sub Judge, Tiruppathur vice Thiru P.Sivagnanam, transferred.
4	R.Shankar, XI Metropolitan Magistrate, Saidapet, Chennai.	Sub Judge, Kancheepuram vice Thiru M.P.Ram, transferred.
5	G.Santhi, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Tiruvannamalai	XI Metropolitan Magistrate, Saidapet, Chennai vice Thiru R.Shankar, transferred.
6	I.Jayanthi, Special Sub Judge-I, Special Sub Court to deal with MCOP Cases, Villupuram.	IX Judge, Court of Small Causes, Chennai vice Thiru K.Balasubramanian, transferred.
7	K.Balasubramanian, IX Judge, Court of Small Causes, Chennai.	VIII Judge, Court of Small Causes, Chennai vice Thiru M.Jeevanandam, transferred.
8	M.Jeevanandam, VIII Judge, Court of Small Causes, Chennai.	VII Judge, Court of Small Causes, Chennai vice Thiru K.Ayyappan, transferred.

III

The Government in G.O.(Ms.) No.1066, Home (Courts.III) Department, dated 03.12.2013 have issued orders sanctioning the constitution of a Sub Court at Uthangarai in Krishnagiri District.

Thiru P.Sivagnanam, Sub Judge, Tirupathur is transferred and posted as Sub Judge, Uthangarai in Krishnagiri District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED: 23.01.2014.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**